

**Directors/Representatives of Public Sector Financial Institutions on Companies**

2667. SHRI DHARAM BIR SINHA: Will the Minister of FINANCE be pleased to state:

(a) the names of the persons who have been nominated as Government Directors/Representatives of the public sector financial institutions on several Companies with names of the previous employers or Department of Government; and

(b) what are the criteria for selection of Government nominees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b). The required information in respect of officials of the Government of India and the Central Government financial institutions who have been appointed to the Boards of Directors of private sector companies is being obtained and will be placed on the Table of the House.

**Rise in wholesale price index**

2668. SHRI CHANDRAJIT YADAV: Will the Minister of FINANCE be pleased state the comparative rise in the index of wholesale prices since the presentation of 1980-81 Budget as against the corresponding period 1979-80?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): The latest wholesale Price Index (1970-71=100) at 258.9 for the week ended 15-11-1980 shows an increase of 4.9 per cent since the presentation of the 1980-81 Budget as against 9.8 per cent in the corresponding period of 1979-80 (i.e. between 16-6-1979 and 17-11-1979).

**Credit facilities to Share-croppers by nationalised Banks**

2669. SHRI MUKUNDA MANDAL: Will the Minister of FINANCE be pleased to state:

(a) how many share-croppers have got credit facilities from the Nationalised Banks during the last five years including the current year till September, 80 in the States and Union Territories (separately) year-wise; and

(b) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The reporting system of the Reserve Bank of India does not call for information separately regarding finance provided to the share-croppers by the commercial banks. Moreover the data is available only in regard to the number of accounts and not the number of farmers/cultivators financed.

However, according to available information in the State of West Bengal the commercial banks had financed 32720 share-croppers/assignees of vested land in Kharif 1979 and the amount outstanding in their account was Rs. 93.32 lakhs.

**Writing off Farm Loans in States**

2670. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of FINANCE be pleased to state:

(a) the number of States which have taken steps to write off farm loans;

(b) whether any State has asked for any financial assistance;

(c) whether the Centre has issued any guidelines in this regard; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). The Government of Tamil Nadu announced their decision to write off Rs. 16 crores of taccavi loans and Rs. 42 crores of principal and interest on cooperative loans outstanding against small farmers. The Government of Maharashtra contemplate paying the principal and interest due from